

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **25.11.2022** (FRIDAY)
 CHENNAI BENCH (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No 340/2022 & IA No. 767 & 76822022	Earthin Projects Ltd Vs Anup Kumar Singh	Chandhiok & Mahajan	Mr. VVSN Raju Mr. Anup Singh

For Admission (Fresh Cases)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 415/2022 & IA No. 1013, 1014 & 1015/2022	Bharat Tubes & Tin Printers & Anr Vs Southern Power Distribution Company of Telangana Limited (TSSPDCL) & 7 Ors	Mr. Amir Bavani	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
4	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3 Ors. WITH	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Y Suryanarayana- R1
5	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741, 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Avinash Krishnan Ravi- R1

For Hearing

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 09/2021 & IA No. 27 & 28/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj- R1 Mr. B Sivaraman- R2, R3, R5 M/s Aiyar & Dolia- R6
7	Comp App (AT) (CH) (Ins) No.137/2021	M. Rafi Vs M/s. Spectrum Hi-Style Shoppers Private Limited	Mr. G Vairava Subramanian	Mr. M Sreedhar Mr. M Ganesh Babu

For Admission (After Notice)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) No.105/2022	Saramma Mohan & Anr Vs Vyapar Mandir Palarivatam Pvt. Ltd. & 7 Ors.	Mr. Philip Mathew Mr. KR Jinan	
9	Comp App (AT) (CH) (Ins) No. 161/2021 & IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industria Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 Mr. Vipin Warriar- R2, R3
10	Comp App (AT) (CH) (Ins) 181/2022 & IA No. 410,411 & 412/ 2022	Puissant Towers India Pvt. Ltd Vs Neueon Towers Ltd & 9 Ors.	Mr. Sandeep Bajaj	Ms. K. Purna Chandra Rao
11	Comp App (AT) (CH) (Ins) No. 14/2022 & IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd	Mr. R Subramanian	M/s Shivakumar & Suresh

For Hearing

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 136/2022 & IA No.323/2022	International Asset Reconstruction Co.Pvt Ltd Vs Erst While Committee of Creditors & Anr	Mr. TK Bhaskar Mr. Srinath Sridevan Mr. K Harishankar	Mr.Krishna Grandhi - R1 Mr.Ravi Charan & Ms.Niharika- R2

13	Comp App (AT) (CH) (Ins) No. 53/2022 & IA No. 104,105 & 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex. Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan- R1 M/s Ramalingam & Associates- R3
WITH				
14	Comp App (AT) (CH) (Ins) No.83/2022 & I.A.No.164,165 & 166 /2022	K.S.Sreenivasan Vs T.Udayakumar, Ex-Director Landmark Housing Projects (Chennai) Pvt. Ltd & & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan- R1 M/s Ramalingam & Associates- R3
15	Comp App (AT)(CH)(Ins) No. 177/2021 & IA No. 361/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 Ors	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr.Y Suryanarayana- R2 Mr. Shabeer Ahmed- R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai

Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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